

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
UNSTARRED QUESTION NO. 326
ANSWERED ON 21.07.2023

SECURITY TO PORTS

326. SHRI PRATHAP SIMHA:
SHRI D.M. KATHIR ANAND:
SHRI L.S. TEJASVI SURYA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the measures taken by the Government to provide 24/7 security and surveillance by Government agencies like Customs and Revenue Intelligence in various ports in the country especially the private ports;
- (b) whether the Government is aware of the instances of restricted items being illegally transported pretending as regular imports or exports;
- (c) if so, the details of such instances reported/ noticed at various ports in the country along with the details of the materials confiscated by the Customs and Revenue Intelligence during the last three years; and
- (d) the value of confiscated materials in various ports in the last three years, year and port-wise?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) Major Ports are under the administrative control of the Ministry of Ports, Shipping and Waterways. Major Ports in the country are being provided with security by the Central Industrial Security Force. Container Terminals at Major Ports have been equipped with drive through x-ray container scanner and mobile scanner for scanning containerised cargoes. The Ports other than Major Ports (Non- Major Ports) in the country are managed by State Government / State Maritime Boards. Ministry of Home Affairs have circulated the security guidelines at all Ports other than Major Ports (Non-Major Ports) on 11.03.2016 for compliance.

(b) to (d) Customs Department, Central Board of Indirect Taxes and Customs is a law enforcement agency at Ports. The details of Export and Import Confiscation of restricted items at various sea ports is annexed [Annexure-I].

Export: - Confiscation of restricted items at various sea ports

Name of Sea Port	No. of cases of restricted items where items have been confiscated	Quantity	Unit	Description	Value (In Crores)
FY 2020-21					
Nhava Sheva Port, Mumbai	11	8.76	MTs	Various items like Red Sanders	8.76
FY 2021-22					
Nhava Sheva Port	15	11.03	MTs	Various items like Red Sanders	11.03
FY2022-23					
Nhava Sheva Port	26	211.97	MTs	Various items like Red Sanders	27.6
Tuticorin Port	3	60520	Kg	Aluminium Powder (35520 Kg), Sugar (25000 Kg)	1.326
FY 2023-24 (upto 30.06.2023)					
Nhava Sheva Port	7	3.6	MTs	Various items like Red Sanders	3.62
Tuticorin Port	1	41.9	Kg	Chemicals	0.008